

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Indian Bank
Vs
Infinitas Energy Solutions Pvt Ltd

MAIN PETITION NUMBER : CP/558/IB/2017
(IA/MA) APPLICATION NUMBERS

IA/1129(CHE)/2024

ORDER

Present: Mr. Venkatakrisnan, Liquidator in person.

This Application has been filed to take on record the 21st Progress Report.

It is stated that certain land parcels are to be sold.

Some applications are pending, which are listed on 11.06.2024.

The extended liquidation timeline is 06.08.2024.

The same is taken on record, subject to all just exceptions.

IA/1129(CHE)/2024 is accordingly **disposed of**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

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**[SANJIV JAIN]
MEMBER (JUDICIAL)**